

ing that codes/manuals etc. should be accepted for printing only when they are sent in bilingual form as required under the above referred Rule.

(b) Government codes, manuals and forms are generally being printed in diglot form in Hindi and English. All the Government Presses have been instructed in respect of other publications also to accept material for printing only when their manuscripts are received both in Hindi and English.

(c) The obligatory requirement of the rule and instructions were reiterated to all the Ministries/Departments in July, 1990 in order to ensure compliance of the rule and instructions regarding biligual printing of codes, manuals etc. by Ministries/ Departments, attached and subordinate offices, banks undertakings, etc.

[*Translation*]

Setting up of Post Offices in Villages in Bihar

575. SHRI YUVRAJ: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have received representations for providing postal facility to the villagers in Kaliadangi, Ghoshtola in Madhepur and Barloi block in Madhepur Gram Panchayat in Balraampur block in Katiyar district in Bihar region;

(b) if so, by what time post offices are likely to be set up; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) to (c). Representation was received in respect of Kali-

adangi village but the same could not be acceded to as the condition relating to minimum distance from the nearest existing post office was not satisfied.

Information in respect of the other villages is being collected and will be laid on the Table of the House.

[*English*]

Quality Promotion Cells

576. SHRI MANDHATA SINGH: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether grants were provided to the various State Governments from the Central Road Fund for setting up quality promotion cells for improving the quality of the material used in the construction of roads;

(b) if so, the amount sanctioned to the Government of Uttar Pradesh;

(c) whether the policy laid down by Union Government with regard to manning of these cells has been followed in Uttar Pradesh; and

(d) if not, the reasons therefor?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRIISHNAN): (a) Yes, Sir.

(b) Rs. 10.00 lakhs.

(c) and (d). Quality Promotion Cell in Uttar Pradesh comes under the administrative charge of the State Government, as they are responsible for the implementation of this scheme. State Government has confirmed that manning of this cell has been in accordance with guidelines.